

O.A. 909/02

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dt 19.11.03.

Copy of order dt 5/11/03 issued to applicant by posts.

By S.O. 13.11.03

By 13/11/03

1) For admission and hearing,

2) Counter submitted.

3) M.A. 914/03 for appropriate orders. Copy not served.

Bench

By

18/11/03

1) For admission and hearing.

2) M.A. 914/03 for appropriate orders. Copy not served.

3) M.A. 912/03 for acceptance of counter copy not served.

Bench

By

12/12/03

Learned Counsel for the Applicant seeks two weeks time to seek instruction from his client. In view of this call this matter on 8.12.2003. Since this is a matter of 2002, no further fee will be allowed.

B. Member(s)

8.12.03

None appeared for the applicant nor the applicant as person appeared when called. However, Mr. S.L. Pattnaik, A.S.C. for the Respondents is present. In the circumstances, the O.A. is dismissed for default. Inform the parties.

Vice-Chairman

Member(s)